

BY SPEED POST

**BEFORE SHRI G.S. YADAV, JOINT SECRETARY & LEGAL ADVISER
AND FIRST APPELLATE AUTHORITY (NOTARY)**

(Under Section 19 of RTI Act, 2005)

MINISTRY OF LAW & JUSTICE, DEPARTMENT OF LEGAL AFFAIRS, ROOM NO.
406-B 'A' WING, SHASTRI BHAWAN, NEW DELHI-110001

Appeal No. 28/JS&LA(GSY)/PG/RTI/2015

IN THE MATTER OF:

Shri B. Parmeshwar,
S-4-89, Bhawani Colony,
Premavathipeta,
PO - Rajendranagar,
Hyderabad - 500 030.
(Telangana State)

Versus

Central Public Information Officer (PG)
Ministry of Law & Justice
Department of Legal Affairs
Shastri Bhawan, New Delhi - 110001

- Respondent

ORDER

Date: 07.08.2015

Feeling aggrieved with the decision of CPIO dated 03.06.2015, Appellant has preferred this appeal, which has been received in this office on 21.07.2015.

2. Notices were issued to the respective parties and in compliance thereof CPIO (PG) as well as Section Officer, Implementation Cell are present in person, whereas Appellant has not turned up, but submitted his submissions.

3. Heard the parties at length and gone through the material available on record very carefully.

4. A perusal of the written submissions made by the Appellant at page-7 there is a mention that -

"that is the case Sir, you may kindly give your advice as the whom I should approach for taking further necessary action on the lines of NCSC Letter No.B-16/R.D-1/2015 SSW dated 01.07.2015."

5. From the perusal of this mention it is crystal clear that the Appellant is not asking any information, but he has sought for advice which is not covered within the provisions of the Right to Information Act, 2005. His application was well taken into care by the CPIO, hence the appeal is bereft of merit and deserves to be dismissed. Appeal is dismissed accordingly.

6. In case, the Appellant is aggrieved with this order, he may file a second appeal before Hon'ble CIC, 2nd Floor, August Kranti Bhawan, Bhikaji Cama Place, New Delhi-110066 within the time period as prescribed under the provisions of RTI Act, 2005.

The parties are informed accordingly.

42/7/8/15
(G.S. Yadav)

Joint Secretary & Legal Adviser And
First Appellate Authority

1. Shri B. Parmeshwar,
S-4-89, Bhawani Colony,
Premavathipeta,
PO - Rajendranagar,
Hyderabad - 500 030.
(Telangana State)

2. DS (PG), Department of Legal Affairs, Ministry of Law & Justice, Shastri
Bhawan, New Delhi - 110001.

Pr Cell